

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 31777/2017

KAUSAR AZAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.111747/2017-CONDONATION OF DELAY IN FILING and IA No.111751/2017-EXEMPTION FROM FILING O.T. and IA No.111749/2017-CONDONATION OF DELAY IN REFILING)

Date : 10-10-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Agarwal, AOR

For Respondent(s) Ms. Swarupama Chaturvedi, AOR

Mr. Yashwant Singh Yadav, Adv.

Mr. Anubhav, Adv.

Mr. Sahil Bhalaik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as a last chance, is given to respondent No.1 to file counter affidavit.

Ld. Counsel for the respondent No.2 has not filed any counter affidavit despite grant of last chance.

Service of notice is complete qua respondent No. 4 but no one has entered appearance on his behalf.

Fresh steps for the service of notice by usual mode to respondent No.3 shall be taken by the learned counsel for the petitioner within a period of two weeks.

List again on 10.12.2018.

RAJESH KUMAR GOEL
Registrar